

Notification under Employees State Insurance Corporation Act, 1948

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): Sir, on behalf of Shri Radha Kishan Malviya.

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948:—

- (i) The Employees' State Insurance Corporations Management Service Unit Recruitment Regulations, 1988 published in Notification No. A-12 (11) -4/86-Estt.I (A) in Gazette of India dated the 29th October, 1988.
- (ii) The Employees State Insurance (General Amendment) Regulations, 1988 published in Notification No. N/12/13/1/86-P&D in Gazette of India dated the 19th November, 1988. [Placed in Library See No. LT-7532/89]

13.04 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-first Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri): Sir, I beg to present the Sixty-first Report (Hind and English versions) of the Committee on private Members' Bills and Resolutions.

*Not recorded.

BUSINESS ADVISORY COMMITTEE

Sixty-seventh Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Sir, I beg to present the Sixty-seventh Report of Business Advisory Committee.

13.04 1/2 hrs.

STATEMENT RE: DELAY IN PRESENTATION OF PUNJAB BUDGET FOR 1989-90

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): Sir, the Budget for the year 1989-90 and the Supplementary Demands for Grants for 1988-89 of Punjab Government were scheduled to be presented to parliament on 15th March, 1989. Ministry of Finance has now intimated that owing to certain problem relating to the size of the plan for Punjab for 1989-90, there has been delay in finalisation of Budget documents and hence it will not be possible to present the Budget on 15th March 1989. The Budget will now be presented on 17th March, 1989.

I hope you and the House will agree.

(Interruptions)*

MR. SPEAKER: It is lunch hour now. The House is adjourned to meet at 2.05 p.m.